

ITEM NO.2

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.5/2016 in Civil Appeal No(s).4196/2014

YASIN & ANR.

Appellant(s)

VERSUS

MURARI LAL

Respondent(s)

(For early hearing and office report)

Date : 13/01/2017 This application was called on for hearing today.

CORAM :

HON&#39;BLE THE CHIEF JUSTICE

HON&#39;BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s) Mr.C.George Thomas, Adv.

Mr. Ejaz Maqbool, Adv.

For Respondent(s) Mr.Akshat Goel, Adv.

Mr. Mukul Kumar, Adv.

Mr.Dushyant Tiwari, Adv.

Upon hearing the counsel the Court made the following

O R D E R

Heard learned counsel for the applicant/respondent.

No ground for early hearing is made out.

I.A.No.5 of 2016 is accordingly dismissed.

(SATISH KUMAR YADAV)

AR-CUM-PS

(RENUKA SADANA)

ASSISTANT REGISTRAR